

ITEM NO.24

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2738-2741/2025

SHIV ADHAR & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH
[PETITIONERS ARE IN JAIL]

Respondent(s)

WITH

Crl.A. No. 2742-2743/2025 (II)

Date : 08-10-2025 These appeals were called on for hearing today.

For Appellant(s) : Ms. Sweta Rani, AOR
Mr. Prem Malhotra, AOR

For Respondent(s) :
Ms. Srishti Singh, AOR
Mr. Murshlin Ansari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In all the matters numbered above, common sole Respondent is duly represented.

Counter affidavit, if any be filed in the meantime.

Original records of High Court and Trial Court have not been received.

A letter in this regard has been received from concerned High Court stating therein that translation of the records is under process and requested five weeks to send the records.

Hence, await the records.

List again on 21.11.2025.

MASHROOR ALAM KHAN
Registrar

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2738-2741/2025

SHIV ADHAR & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH
[PETITIONERS ARE IN JAIL]

Respondent(s)

WITH

Crl.A. No. 2742-2743/2025 (II)

Date : 08-10-2025 These appeals were called on for hearing today.

For Appellant(s) : Ms. Sweta Rani, AOR
Mr. Prem Malhotra, AOR

For Respondent(s) :

Ms. Srishti Singh, AOR
Mr. Murshlin Ansari, Adv.
Mr. Harsh Pratap Shahi, Adv.
Mr. Dev Pratap Shahi, Adv.
Ms. Riya Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In all the matters numbered above, common sole Respondent is duly represented.

Counter affidavit, if any be filed in the meantime.

Original records of High Court and Trial Court have not been received.

A letter in this regard has been received from concerned High Court stating therein that translation of the records is under process and requested five weeks to send the records.

Hence, await the records.

List again on 21.11.2025.

MASHROOR ALAM KHAN
Registrar